

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.30
C.A No.7/2023 & 82/2024 in
C.P No.09/BB/2022

IN THE MATTER OF:

Laxmi Mallikarjun Langoti & others	...	Petitioner
Vs		
Mallikarjun Transports India Pvt. Ltd		
And others	...	Respondent

Order under Section 58 of Companies Act, 2013

Order delivered on 09.07.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : ---

ORDER

Due to paucity of time, list the matter **on 12.09.2024.**

Sd/-

(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Sd/-

(K. BISWAL)
MEMBER (JUDICIAL)